Annexure – 7

Name of the Corporate Debtor: AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th OCTOBER 2024

List of creditors as on: 15/11/2024

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Claimant	Details of claim			Details o	f claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No.		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1	Income Tax Department, Chennai	13-11-2024	26,86,44,074.00	16,14,60,772	Income tax Demand	NIL	Nil	No	NIL	Nil	nil	nil	10,71,83,302.00	The order copies of the assessment ordes was not provided hence kept under verification
2			26,86,44,074.00	16,14,60,772									10,71,83,302.00	